

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

4. C.P.(IB)-08(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.07.2021**

NAME OF THE PARTIES: Gates India Pvt.Ltd

V/s

Gammon Engineers And Contractors Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the petitioner, Mr. Reshant Shah and counsel for the  
Respondent, Mr. P G Sabnis are present through virtual hearing.

**C.P. 08/2020**

In view of the Company Petition admission order dated 09.07.2021 passed  
by this Bench in Company Petition bearing no. 2066 of 2019 against the  
same Corporate Debtor, the above Company Petition does not survive and  
accordingly stands disposed of directing the Petitioner to put forth their  
claim before the IRP, Mr. Vasudev Ganesh Nayak Udupi.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)